

(x) Two separate Fire Safety Audit Teams have been constituted recently to plan safety audit in selective stations, coaching depots and workshops, etc.

(d) The Twelfth Five Year Plan in its Section on Railway Safety has enumerated various key areas relating to safety to be taken up during the plan period including provision of all furnishing materials in the coaches with superior fire retardant properties in line with international norms to prevent incidents of fire in trains and provision of Intelligent Fire Surveillance and Extinguishing System in locos.

Target for railway route electrification

3059. SHRI Y.S. CHOWDARY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government has fixed any target for railway route electrification, during the last three years, if so, the details thereof;

(b) the details of target fixed/achieved, during the last three years;

(c) the details of target fixed/achieved for the current financial year 2013-14; and

(d) whether Government is satisfied with the targets achieved, so far?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) to (c) Yes, Sir. The target set and achievements made during the last three years and current year *i.e.* 2013-14 (upto January 2014), for Railway Electrification are as under:—

Year	Target (in Route Kilometres)	Achievement (in Route Kilometres)
2010-11	1000	975
2011-12	1000	1165
2012-13	1200	1317
2013-14	1300	774 (upto January, 2014)

(d) Yes, Sir. As against cumulative target of 3200 Route Kilometres in past three years (2010-11 to 2012-13) the achievement has been 3457 Rout Kilometres; *i.e.*, more than the target.

Death on railway tracks

3060. SHRI D.P. TRIPATHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that more then 15,000 people die on the tracks in the country every year, if so, the reasons therefor; and

(b) the steps Government is taking in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) Yes, Sir. During the last two years more than 15000 people each have reportedly died on railway tracks.

The reasons for death on railway tracks are as follows:—

1. Illegal trespassing and crossing of railway tracks.
2. Negligently crossing unmanned level crossings, forcibly crossing manned level crossing gates, violating the safety and caution instructions published through print and electronic media and announcement made through PA system.
3. Crossing multiple railway tracks while using mobile phones and other electronic gadgets.
4. Not using Foot Over Bridge and Road Over Bridge and other means provided by Railways to cross the tracks and change over to platforms by passengers in hurry.
5. Committing suicide on railway tracks and being run-over by trains.
6. Falling from trains while travelling on foot boards, steps, engines and roofs of the trains etc.

(b) The following measures are taken by the Railways to prevent such incidents:—

1. Railway have decided to progressively eliminate all unmanned LCs by closing unmanned LCs having Nil/negligible traffic density or by merger to nearby level crossings by construction of diversion road or by provision of Subways/ Road Under Bridges.
2. Regular announcements are made through Public Address systems at important railway stations urging the passengers to use foot-over bridges and to avoid crossing the railway tracks.
3. Various passengers awareness programmes are being organized to create awareness amongst general public about the fatalities of crossing Railway Tracks
4. Unauthorized trespassing on railway premises including the railway track, travelling on footboard, steps, engine and roof of the trains are punishable offences under the Railways Act.
5. Regular drives are conducted against unauthorized trespassing on railway premises as well as railway tracks, travelling on footboard, steps, engine and roof of the trains.